

**THE MINISTRY OF AGRICULTURE**  
(SHRI S. KRISHNA KUMAR): Ma-  
dam, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1993-94, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7905/95]

(ii) (a) Twenty-second Annual Report and Accounts of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-7903/95]

(iii) (a) Twenty-fifth Annual Report and Accounts of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7904/95]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agricultural Research and Education) Central Agricultural University, Imphal, under sub-section (2) of section 43 of the Central Agricultural University Act, 1992:—

(1) Ordinance No. 7 of 1994 No. VC|CAU|14 (ESTABLISH)/93, dated the 8th April, 1995 notifying the conditions and procedure for the award of the University Junior Fellowships and Gold Medals.

(2) Ordinance No. 8 of 1994 No. VC|CAU|14 (ESTABLISH)/93, dated the 8th April, 1995 notifying the conditions of residence of the students.

(3) Ordinance No. 1 of 1995 No. VC/CAU/14 (ESTABLISH)/93, dated the 15th April, 1995 notifying the establishment and Management of the College of Veterinary Science.

[Placed in Library. See No. LT-7913/95]

I. Report of Jamia Millia Islamia New Delhi, University Grant Commission and Report and Accounts of Khuda Baksh Oriental Public Library, Patna together with related papers

II. Notification of Ministry of Human Resource Development (Development of Education)

III. Reports and Accounts of various Educational Institution of country and related papers

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): Madam, I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers under sub-section (3) of section 27 of the Jamia Millia Islamia Act, 1988:—

I(A) (i) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 1993-94.

(ii) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7991/95]

I. (B) A copy each (in English and Hindi) of the following papers under section 18 of the University Grants Commission Act, 1954:—

(i) Annual Report of the University Grants Commission, New Delhi, for the year 1993-94.

(ii) Review by Government on the working of the above Commission.

(iii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7842/95]

I.(C) A copy each (in English and Hindi) of the following papers under section 21 of the Khuda Bakhsh Oriental Public Library Act, 1969:—

(i) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for

the year 1992-93, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above Library.

(iii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1), above.

[Placed in Library. See No. LT-7840/95]

II. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Education) (Book Promotion and Copyright Division) Notification G.S.R. No. 383(E), dated the 5th May, 1995, publishing the Copyright (Amendment) Rules, 1995, under sub-section (3) of section 78 of the Copyright Act, 1957.

[Placed in Library. See No. LT-7914/95]

III. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1987-88.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1987-88, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7794/95]

(ii) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1988-89.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1988-89, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—7795/95]

(iii) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1989-90.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1989-90, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—7796/95]

(iv) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1990-91.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1990-91, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—7797/95]

(v) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1991-92.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1991-92, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—7798/95]

(vi) (a) Annual Report of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1992-93.

(b) Annual Accounts of the Central Institute of Buddhist Studies, Leh Ladakh, Jammu and Kashmir, for the year 1992-93, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT—7799/95]

(vii) (a) Annual Report of the National Institute of Industrial Engineering, Bombay, for the year 1993-94.

(b) Annual Accounts of the National Institute of Industrial Engineering, Bombay, for the year 1993-94, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7838/95]

(viii) (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Calcutta, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7841/95]

(ix) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1992-93,

(b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1992-93, and the Audit Report thereon.

(c) Statement by Government accepting the above Report.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7839/95]

(x) (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration, New Delhi, for the year 1993-94, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7792/95]

(xi) (a) Annual Report of the Auroville Foundation, Auroville (Tamil Nadu), for the year 1993-94,

(b) Annual Accounts of the Auroville Foundation, Auroville (Tamil Nadu), for the year 1993-94, and the Audit Report thereon.

(c) Review by Government on the working of the above Foundation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7793/95]

(xii) (a) Twentieth Annual Report and Accounts of the North Eastern Hill University, Shillong, Meghalaya, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7790/95]

(xiii) (a) Annual Report of the Indian Institute of Advanced Study Shimla, for the year 1993-94.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-7582/95].

(xiv) (a) Annual Report of the Central Tibetan Schools Administration, New Delhi, for the year 1993-94.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-7581/95]

(xv) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1983-84, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7843/95]

(xvi) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1984-85, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7844/95]

(xvii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1985-86, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7845/95]

(xviii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1986-87, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7846/95]

(xix) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1987-88, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7847/95]

(xx) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1988-89, together with the Auditors' Report on the accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7848/95]

(xxi) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7849/95]

(xxii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1990-91, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7850/95]

(xxiii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Science and Technology, Itanagar, Arunachal Pradesh, for the year 1991-92, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7851/95]

(xxiv) (a) Annual Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1992-93 and the Auditors' Report thereon.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7854/95]

(xxv) (a) Thirty-fourth Annual Report of the Indian Institute of Technology, Kanpur, for the year 1993-94.

(b) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1993-94, and the Audit Report thereon.

[Placed in Library. See No. LT-7858/95].

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7856/95]

(xxvi) (a) Annual Report of the Indian Institute of Technology, Delhi, for the year 1993-94

(b) Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1993-94, and the Audit Report thereon.

[Placed in Library. See No. LT-7857/95]

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-7855/95]

(xxvii) (a) Annual Report and Accounts of the Regional Engineering College, Silchar (Assam), for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above College.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7852/95]

(xxviii) (a) Annual Report and Accounts of the Dr. B. R. Ambedkar

kar Regional Engineering College, Jalandhar (Punjab), for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above College.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT--7853/95]

श्री सुंदर सिंह भंडारी (राजस्थान) : मैडम, इस पर मुझे आपत्ति है—आइटम 10 में नम्बर 5 पर 1987-88 की ऑडिट रिपोर्ट को पेश किया है।

There is a statement by the Minister giving the reasons for the delay.

लेकिन यह एक प्रेक्टिस हो गई है। 1987-88 की रिपोर्ट को केवल एक लाइन देकर कि देरी होने का क्या कारण है, वी डोंट नो, लेकिन इस प्रेक्टिस के बारे में चेयर की तरफ से कोई डॉयरेक्शन गवर्नमेंट को जाना चाहिए—फिफथ आइटम अंडर नम्बर 10—और 1987-88 की दो रिपोर्ट्स हैं, लेकिन "डी" में इन्होंने यह कहा है कि :—

It is mentioned, "The reasons for the delay in laying the papers mentioned in items (a) and (b) above".

तो जो रिक्वायरमेंट है, वह तो पूरी हो गई। मुझे आपत्ति यही है और कल भी मने इस तरह की आपत्ति उठाई थी, आज फिर इस तरह के पेपर्स रख जा रहे हैं, चेयर की तरफ से कुछ डॉयरेक्शन्स जाए गवर्नमेंट को कि इतनी देरी से यह काम क्यों हो रहा है, केवल गीजन्स देने से काम नहीं चलेगा।

THE DEPUTY CHAIRMAN: I have given a direction. But there are some Papers which are already delayed. There is an accumulated delay. Once the backlog is cleared, I am sure things will be okay in future. Since I have given a direc-

tion, the reports which are already delayed cannot be placed on the Table without delay.

श्री सुंदर सिंह भंडारी : आइटम 19 और आइटम 20 में भी 1987-88 की 2 रिपोर्ट्स हैं।

THE DEPUTY CHAIRMAN: I noticed it and I was expecting that somebody would raise it. Shri S. P. Malaviya is not there. I don't know why he is no present. अभी जितना बैक-लॉग है रिपोर्ट्स का, वह करने के बाद आइंदा से ध्यान रखें कि टाइम पर आ जाए तो बहतर है।

Now, there is a message from the Lok Sabha.

#### MESSAGE FROM THE LOK SABHA

#### THE ASSAM UNIVERSITY (AMENDMENT) BILL, 1995

SECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:—

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 1st June, 1995, agreed without any amendment to the Assam University (Amendment) Bill, 1995, which was passed by Rajya Sabha at its sitting held on the 29th May, 1995."

Madam, I lay the Bill on the Table.

#### REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI P. UPENDRA (Andhra Pradesh): Madam, I present the